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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/138/2016

**NAME OF THE PETITIONER(S)** : V. Saraswathi & 7 others

**NAME OF THE RESPONDENT(S)** : M/s Meadow Rural Enterprises Private Limited & 20 others

**UNDER SECTION** : 397/398, 235, 237, 111/59

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

1) K. RAMASAMY &  
G. V. MOHAN KUMAR  
(9442087212)

2) S. P. MURALIKRISHNA  
9444174480

3) B. Sarath Babu  
Advocate for  
A. M. BRIDHAM & Sons  
99400 2655

Counsel for Petitioner  
G. V. M.

Counsel for Respondent  
2 W 5 and Respon  
7 W 15 and Respon  
17 W 21  
S. P. Murali  
Krishna

For Respondent - 1  
B. Sarath

## **ORDER**

Shri G V Mohan Kumar, representing counsel for petitioners present. Shri B Sarath Babu, representing counsel for R1 and Shri S P Murali Krishnan, Counsel for R2 to R5, R7 to R15 and R17 to R21 are present. Counsel for petitioners prayed time for filing rejoinder. Time extended at request. Put up on **21.02.2017 at 10.30 A.M.**

**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**



**(K.Anantha Padmanabha Swamy)**  
**Member (Judicial)**

